## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## **Petition No. 152/GT/2015**

Subject: Petition for determination of tariff for the period 2014-19 and

truing-up of tariff for the period 2011-14 in respect of 1050 MW

unit of Maithon Power Limited.

Petitioner : Maithon Power Limited

Respondents : Tata Power Delhi Distribution Limited and 4 others

Date of hearing : 24.5.2016

Coram : Shri Gireesh. B. Pradhan, Chairperson

Shri A.K.Singhal, Member Shri A.S. Bakshi, Member Dr. M.K Iyer, Member

Parties present : Shri Janmali Manika, Advocate, MPL

Shri Anand Shrivastava, Advocate WBSEDCL

## **Record of Proceedings**

The learned counsel for the respondent, WBSEDCL prayed for time to file its reply in the matter.

- The Commission directed the respondents to file its reply, by 20.6.2016 and the petitioner to file the rejoinder, if any, by 7.7.2016.
- 3. The Commission directed to list the matter for hearing on 12.7.2016. The Commission further directed the parties to comply with the specified timeline and no further time will be granted in the matter.

By Order of the Commission

Sd/-(T. Rout) Chief (Legal)



